

LOK SABHA  
UNSTARRED QUESTION NO. 1357  
TO BE ANSWERED ON 09.02.2022

INDIAN APPAREL EXPORTS

1357. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) whether the Government is aware of the Duty disadvantage faced by Indian apparel Exporters to European Union, vis-a-vis Exporters from Pakistan, Bangladesh, Cambodia, Turkey and Sri Lanka;
- (b) if so, the percentage of Duty disadvantage with above-mentioned countries;
- (c) whether the Government has taken any measures to remove the Duty disadvantage faced by the Indian Apparel Exporters to European Union; and
- (d) if so, the details thereof?

उत्तर  
ANSWER  
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)  
THE MINISTER OF STATE FOR TEXTILES  
(SMT. DARSHANA JARDOSH)

**(a) & (b):** Indian apparels have been facing an average import duty of 9.6% in European Union as against 0% for similar products exported by Bangladesh, Cambodia, Turkey and Sri Lanka.

**(c) & (d):** India is currently engaged with UK, European Union (bloc of 27 European Countries), UAE, Australia and European Free Trade Association (bloc of 4 European Countries) for Free Trade Agreements, wherein Government is aiming to conclude mutually beneficial agreements.

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